

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE DR. JUSTICE KAUSER EDAPPAGATH
Tuesday, the 26th day of May 2026 / 5th Jyaishta, 1948
BAIL APPL. NO. 2930 OF 2026
CRIME NO.202/2018 OF MATTANNUR POLICE STATION, KANNUR**

**SC 596/2018 OF ADDITIONAL DISTRICT COURT & SESSIONS COURT-III /ADDL.MACT/ RENT
CONTROL APPELLATE AUTHORITY, THALASSERY, KANNUR**

PETITIONER(S)/ACCUSED:

1. AKASH M.V., AGED 31 YEARS, S/O. RAVEENDRAN, LAKSHMI NILAYAM, VANJERI, THILLANKERI KANNUR, PIN-670702.
2. RAJIL RAJ, AGED 32 YEARS, S/O. RAJAN, PAZHAYAPURAYIL HOUSE, KARUVALLI THILLENKERI, KANNUR, PIN-670072.
3. JITHIN.A @ CHATHU, AGED 31 YEARS, S/O. MUKUNDAN, KURUVODE HOUSE, MUDAKKOZHI, MUZHAKKUNNU P.O., PIN-670607.
4. DEEPCHAND C.S., AGED 33 YEARS, S/O. SASIKUMAR, KRISHNA NIVAS, MUZHAKKUNNU AMSOM, PALA, KAKKAYANGAD, PIN-670673.
5. ASKAR T.K., AGED 33 YEARS, S/O. N.V. ALI, THAYYULLATHIL PUTHIYAPURA HOUSE, EDAYANNUR P.O., THERUR, PALAYOD, PIN-670595.
6. BYJU K., AGED 44 YEARS, S/O. CHANTHU, SAJ NIVAS, THERUR PALAYOD, EDAYANNUR P.O., PIN-670595.
7. ANWAR SADATH P.P., AGED 31 YEARS, S/O. MAJEED, PUTHIYAPURAYIL HOUSE, ALAYAD, THILLENKERI. P.O., PIN-670702.
8. AKHIL K., AGED 31 YEARS, S/O. CHANDRAN, MOOTTIL HOUSE, PALAYOD, EDAYANNUR P.O., PIN-670595.
9. SANJAY K., AGED 29 YEARS, S/O. NARAYANAN, SAJ NIVAS, THERUR PALAYOD, PIN-670595.
10. RAJATH K., AGED 30 YEARS, S/O. HAREENDRAN, RAJATH NIVAS, THERUR PALAYOD, PIN-670595.
11. SANGEETH K.V., AGED 30 YEARS, S/O. SUDHAKARAN, KATTOORE HOUSE, KUMMANAM ELAMBARA P.O., PIN-670595.
12. ABHINASH P.K., AGED 30 YEARS, S/O. PRABHAKARAN, PUTHIYAVEEDU, KILIYANGAD METTADI, MATTANNUR COLLEGE P.O., PIN-670072.
13. NIJIL C., AGED 35 YEARS, S/O. BALAN, NILAV HOUSE, KUTTIKUNNIL THERUR PALAYOD, EDAYANNUR P.O., PIN-670595.
14. PRASANTH K.P., AGED 56 YEARS, S/O. KUNHAPPA, ABINANDANAM HOUSE, ELAMBARA P.O., PIN-670595.
15. SINEESH A.P., AGED 37 YEARS, S/O. MUNIYAPPAN, PALATHANKUNNU HOUSE, THERUR PALAYOD, EDAYANNUR P.O., PIN-670595.
16. SUBIN A.K., AGED 33 YEARS, S/O. RAVEENDRAN, MOOTTIL HOUSE, EDAYANNUR P.O., THERUR PALAYOD, PIN-670595.
17. PRAJITH V. @ CHINDAN, AGED 34 YEARS, S/O. PADMANABHAN, KELOTH HOUSE, MUZHAKKUNNU GRAMAM, MUZHAKKUNNU P.O., PIN-670673.

RESPONDENT(S)/RESPONDENT/STATE:

**STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR, HIGH COURT OF
KERALA, ERNAKULAM, PIN-682031.**

This Bail Application coming on for orders upon perusing the petition and upon hearing the arguments of M/S. S. RAJEEV, V. VINAY, M.S. ANEER, SARATH K.P., ANILKUMAR C.R., K.S. KIRAN KRISHNAN, DIPPA V., AKASH CHERIAN THOMAS, AZAD SUNIL, T.P. ARAVIND, AKSHARA S., NIVEDITA RAJEEV & VEENA HARI, Advocates for the petitioners and of PUBLIC PROSECUTOR for the respondent, the court passed the following:



DR. KAUSER EDAPPAGATH, J.

.....
Bail Appl. No. 2930 of 2026

.....
Dated this the 26th day of May, 2026

ORDER

I have heard the learned counsel for the applicant, Sri. S.Rajeev.

2. Since the impugned order appears to be ex facie illegal, it is not necessary to get instructions from the learned Public Prosecutor. Hence, the impugned order, remanding the applicants to judicial custody, is hereby stayed. The learned Additional Sessions Judge-III, Thalassery is directed to issue release order to release the applicants from judicial custody forthwith. Call for a remark from the learned Additional Sessions Judge-III, Thalassery. The Registry shall issue a copy of this bail application to the learned Additional Sessions Judge-III, Thalassery in a sealed cover. The learned Additional Sessions Judge-III, Thalassery shall submit the remarks to the Registry. The Registry shall produce the same before this Court in a sealed cover. The Registry shall

communicate this order through e-mail to the Additional Sessions Court, Thalassery as well as to the concerned jail forthwith.

Post on 05.06.2026.

Sd/-

**DR. KAUSER EDAPPAGATH
JUDGE**

ARK

